

1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare
FDA Bhavan, Kotla Road,
New Delhi -110002

Date: 08/02/2012

To,

All Authorized Officers (FSSAI)

Subject: Online payment by importers towards the lab analysis of samples of imported food articles.

Sir,

I am directed to refer you on the above mentioned subject and to say that the online payment gateway system has already been operationalized since 28/12/2011 for convenient processing of payment. The payment towards the lab analysis of samples of imported food articles shall now be made by the food importers to FSSAI **through an online payment gateway system with effective from 15/02/2012. No Demand Drafts will be accepted afterwards. You are requested to kindly take necessary action to communicate to all concerned.**

This issues with the approval of the Competent Authority.

Yours faithfully


8/2/12

Adesh Mohan

(Senior Inspecting Officer)

Copy Information to:

1. PPS to Chairperson, FSSAI.
2. PS to CEO, FSSAI.
3. Sh. Sandeep M. Bhatnagar; Joint Secretary (Customs), room no. 156B, North Block, Central Board of Excise & Customs. Department of Revenue Ministry of Finance; New Delhi.
4. NISG, YSR Bhavan, Financial District, Nanakramguda, Rajendranagar, Hyderabad-500032, India.